

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

WITH

SLP(C) No. 19629/2016 (XI)

SLP(C) No. 9889/2015 (XI)

SLP(C) No. 9686/2015 (XI)

Date : 01-09-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Mukesh Kumar Maroria, AOR

Mr.Uday Prakash Yadav,Adv.

Mr.Shreekant N. Terdal, AOR

For Respondent(s)

Mr.Vikas Singh Jangra, AOR

Mr.Kiran Kumar Jaipuriar, AOR

Mr.Jetendra Singh,Adv.

Mr.S. S. Dharma Teja, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.9351/2015

Four weeks time as last chance is given to the Id.counsel for the petitioner to comply with the terms of the order dated 20.07.2017 of this Court in respect of the respondent Nos.1,2 & 9. Dasti is also permitted.

SLP(C) No. 19629/2016

Ld.counsel for the petitioner is directed to take fresh steps in respect of the respondent Nos.1,4, 6-10 & 13-19 within two weeks. Dasti in addition is also permitted as requested.

Service of notice is complete on the other respondents, but no one has entered appearance on their behalf.

SLP(C) No. 9889/2015

Four weeks time as last chance is given to the Ld.counsel for the petitioner to comply with the terms of the order dated 20.07.2017 of this Court in respect of the respondent Nos.2,4,6 & 11-14.Dasti in addition is also permitted as requested.

The respondent No.10 is reported to be dead. Ld.counsel for the petitioner shall within a period of two weeks file an application for substitution to bring on record the Lrs. Of the said respondent.

SLP(C) No. 9686/2015

One week's time as last chance is given to the Ld.counsel for the petitioner to serve the copy of the pleadings on the respondent No.5 and the said respondent shall file the counter affidavit within a period of four weeks thereafter.

Four weeks time as last chance is given to the Ld.counsel for the petitioner to comply with the terms of the order dated 20.07.2017 of this Court in respect of the respondent Nos.12,13 & 16. Dasti in addition is also permitted as requested.

List the matter again on 27.10.2017.

SANJAY PARIHAR
Registrar

SB